

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE WEST DISTRICT, TIS HAZARI COURTS, DELHI

enl./Circulation/West/THC/2025

Dated, Delhi the 06/8

Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. Sub.:-736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref .:-Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 25608-25620/R.R (Sessions)/South/Saket/2024 Dated 04.08.2025 along with its enclosure i.e. Mark 'A' (Record of 53 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 01.07.2025 to 31.07.2025 for weeding out) Bearing Diary No. 8444 Dated 05.08.2025 received, on the subject cited above, from Ms. Manika, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 53 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.c.f. 01.07.2025 to 31.07.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID: rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 53 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.c.f. 01.07.2025 to 31.07.2025 for weeding out), for information and immediate compliance/necessary action to:-

- 1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
- 2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
- 3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
- The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
 - 5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
 - The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.

(Ajay Gupta) District Judge (Commercial Court) - 05/ Officer Incharge, General Branch, West District, Tis Hazari Courts, Delhi

Enclosure: - As above.

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SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	CNR DLST01- 001341-2015	CR NO 61/2015	YOGESH KUMAR VS STATE	04.01.2017	DISMISSED	01/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
2.	CNR DLST01- 002848-2016	CR NO 67/2016	SMT POOJA & ANR VS ASHISH KUMAR & ORS	10.01.2017	DISMISSED	03//F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
3.	CNR DLST01- 000060-20147	CIS TP 01-2017	AZAD SINGH VS STATE & ANR	11.01.2017	DISPOSED OFF	04/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
4.	CNR DLST-01- 000200-2017	CIS TP 02/2017	STATE VS CHHOTU@RAJINDER	11.01.2017	DISPOSED OFF	05/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
5.	CNR DLST01- 005479-2016	CR NO 8391/2016	LAXMI CHAND LILANI VS STATE	16.01.2017	ALLOWED	06/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
6.	CNR DLST01- 000249-2014	CA NO 8048-2016	HARISH KUMAR VS INDU LATA	16.01.2017	DISMISSED	08/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
7.	CNR NO DLST-01- 00135-2014	CA NO 16/2014	INDU LATA VS HARISH KUMAR & ORS	16.01.2017	DISMISSED	09/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
8.	CNR DLST-01- 000251-2014	CA NO 8049/2016	TIKA RAM VS INDU LATA	16.01.2017	DISMISSED	10/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
9.	CNR DLST-01- 004558-2016	CR NO 8374-2016	RAVITA SHARMA VS RASHMI TYAGI	18.01.2017	ALLOWED	11/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
10.	CNR NO DLST-01- 004268-2016	CR NO 8368-2016	PRAKASH GOSWAMI VS STATE	19.01.2017	ALLOWED	12/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
11.	CNR DLST-01- 000593-2016	CA NO 18/2016	MOOL CHAND VS SATATE	23.01,2017	DISPOSED OFF	15/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
12.	CNR DLST-01- 006519-2016	CR NO 4932/F/2016	VARUN GOYAL VS AKANSHA	24.01.2017	DISPOSED OFF	16/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
13.	CNR NO DLST01- 0003674-2016	CR NO 4923/2016	SHAMSAR BEGAM VS SHEIKH ALAMGEER	30.01.2017	DISMISSED	17/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
14.	CNR NO DLST01- 000393-2017	CR NO 03/2017	NAVED AHMED KHAN VS SHEHNAWAZ BANO	30.01.2017	DISPOSED OFF	18/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
15.	CNR NO DLST01- 005827-2016	CR NO 8408/2016	AVTAR SINGH VS SEWA RAM & ANR	30.01.217	DISMISSED AS WITHDRAWN	19/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET

16,	CNR -DLST01- 000517-2017	CR NO 04/2017	KIRAN SINGH VS GOPICHAND	01.02.2017	ALLOWED	21/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
17.	CNR NO DLST-)00728-2017	CR NO 05/2017	GOPI CHAND VS KIRAN SINGH	01.02.2017	ALLOWED	22/F2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
18.	CNR NO DLST-01- 000686-2014	CA NO 113/2014	RITU VS BALWAN & ORS	13.02,2017	ALLOWED	23/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
19.	CNR NO DLST01- 000239-2016	CA NO 06/2016	ASHOK MEHTA VS STATE	14.02.2017	DISPOSED OFF	24/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
20.	CNR NO DLST01- 003696-2014	CA 49132-2014	RAJIV PRATAP SINHA VS MAMTA KUMARI	15.02.2017	DISMISSED	25/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
21.	CNR NO DLST01- 000207-2015	CR NO 52/2015	MIPS DATA PRECESSING PVT LTD.	15.02,2017	ALLOWED	26/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
22.	CNR NO DLST01- 003136-2016	CR NO 8326/2016	RAJU BHADANA VS STATE	23.02.2017	ALLOWED	27/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
23.	CNR NO DLST-01- 004671-2015	CR NO 4970-2015	KAMLESH SHARMA VS SATATE	25.02.2017	ALLOWED	28/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
24.	CNR NO DLST-01- 000173-2015	CR NO 8037/2016	DEVVENDER SINGH SETHI VS STATE	25.02.2017	REJECTED	29/F/2017	MS ASHA MENON LD. DISTRICT & SESSIONS JUDGE SOUTH SAKET
25.		CR NO. 48/16	ROHITA PATHAK VS SHRI VIBHAV AWASTHI & ORS	04.01.2017	DISMISSED	44/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
26.		CR NO. 64/16	RIYAZ AHMED VS AMRULODHA	06.01.2017	SET ASIDE	45/F/2017	SH. RAMESH.KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
27.		CA NO. 36/16	DEEPAK VS STATE & ORS	07.01.2017	DISMISSED	46/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
28.		CR NO. 71/16	MAM CHAND SHARMA VS STATE	07.01.2017	DISMISSED	47/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
29.		CA NO. 49A/16	STATE VS PANKAJ	09.01.2017	ABATED	48/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
30.		CR NO. 11/16	NARESH CHAND SHARMA VS STATE	09.01.2017	DISMISSED	49/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
31.		CA NO. 50/16	STATE VS PANKAJ	09.01.2017	ABATED	50/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
32.		CR NO. 72/16	SUINTA VS STATE	09.01.2017	DISMISSED	51/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH

33;	••	CR NO. 77/16	YOGESH KUMAR ANAND VS STATE	13.01.2017	WITHDRAWN	52/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
34.	·	CR NO. 40/16	DEVASHISH RAWAT VS STATE NCT OF DELHI	13.01.2017	DISMISSED	53/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
35.		CA NO. 08/16	PINKII CHOUDHARY VS AJAY CHAKRAVORTY @ RAMU & ORS	18.01.2017	ALOOWED	54/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
36.		CR NO. 75/16	KAVITA AGGARWAL VS AVNEET SONI	18.01.2017	DISMISSED	55/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
37.		CA NO. 41/16	RAHEEM KHAN VS RESHMA BEGUM	19.01.2017	DID	56/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
38.		CA NO. 82/16	LAKSHMI CHAND LILANI VS ASHOK LAL CHANDANI	23.01.2017	DISMISSED	57/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
39.		CA NO. 05/15	RAJENDER SINGH VS STATE	23.01.2017	ALLOWED	58/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
40.		CA NO. 41/16	ARCHANA PANDEY VS STATE	02.02.2017	DISMISSED	60/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
41.		CR NO. 01/17	SURESH CHABD JAIN VS M/S BHEEMA TOLLING AND TRAFFIC SOLUTION P. LTD.	04.02.2017	DISMISSED	61/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
42.	-•	CR NO. 02/17	NITINI JAIN VS M/S BHEEMA TOLLING AND TRAFFIC SOLUTION P. LTD:	04.02.2017	DISMISSED	62/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
43.		CR NO. 03/17	MADHUR JAIN VS M/S BHEEMA TOLLING AND TRAFFIC SOLUTION P. LTD.	04.02.2017	DISMISSED	63/F/2017	SH. RAMESH KUMAR-1, SPL. JUDGE, CBI(PC-ACT), SOUTH
44.		CR NO. 35/16	ROOPAK MALIK & ORS VS GURBAUX BAKSHI	17.02.2017	DISMISSED	64/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
45.		CR NO. 52/16	DR. N.K. MOHANTY & ANR. VS DR. SHAMBHU JI	27.02.2017	DISMISSED	65/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
46.		CR NO. 54/17	SUMIT GUPTA VS STATE	04.03.2017	ALLOWED	66/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
47.	**	CA NO. 33/16	RAHUL NAGAR VS SONU @ SHIKHA	10.03.2017	SETTLED	67/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
48.		CR NO.40/17	RAJIV DHINGRA VS STATE	21.03.2017	DISMISSED	68/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH

49,	50,57 - 52 (20)	CRNO. 68/17	RAKESH KUMAR VS STATE	24.03.2017	ALLOWED	69/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
50.	0013752017	CA NO. 02/17	SALMA BANO VS STATE	28.03.2017	SETTLED	70/F/2017	SH. RAKESH KUMAR, SPL. JUDGE, CBI(PC-ACT), SOUTH
51.	0012292016	TP CR; NO.06.17	ANOOP DIWAN & ANR VS STATE	20.03.2017	DISPOSED OFF	71/F/2017	MS ASHA MANON, LD DISTRICT & SESSIONS JUDGE, , SOUTH
52.	0023582017	CA NO. 8188/16	VINEET TANEJA VS RITY TANEJA	22.03.2017	DISMISSED	72/F/2017	MS ASHA MANON, LD DISTRICT & SESSIONS JUDGE, , SOUTH
53.	=== = = = = = = = = = = = = = = = = =	TP CRL NO. 13/17	PARVEEN BANO VS STATE	31.03.2017	DISMISSED	73/F/2017	MS ASHA MANON, LD DISTRICT & SESSIONS JUDGE, , SOUTH